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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 06/(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE PARTIES: Najeti & Anr.
V/s.
Eagle Agro Farms Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Rahul. D. Oak a/w Siddhesh. S. Shetye	Advocate for Respondent 110659	 
2.)	G. Venkatesh Rao for	Advocate, with Ashvini Fadalgaoekar for Petitioners - 1 & 2	
3)	Abhishek R Sawant 1/b Mulangre	Adv for R- 7 & 8.	

ORDER

TCP No.06/ 397-398/NCLT/MB/MAH/2015

The Petitioner side has made submissions on factual aspects, for making submissions on legal side, list this matter on 19.1.2018.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)